

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

12. C.P. (IB)/335(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Anarock Capital Advisors Private  
Limited  
V/s  
Goel Ganga India Private Limited**

**Section: U/s 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Shrishti Agnihotri a/w Adv. Saurabh Bachhawat appeared for the Petitioner/Operational Creditor. Adv. Sumukh Valimbe appeared for the Respondent/Corporate Debtor through VC. Counsel for the Respondent states at bar that he has filed his vakalatnama, and seeks time to file the reply. Let the reply be filed positively within a period of three weeks by serving an advance copy of the reply to the counsel for the other side. List this matter on **13.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**